

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section II

Chapter-7

CHAPTER 7

EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS

NOTES:

1. This Chapter does not cover forage products of heading 1214.
2. In headings 0709, 0710, 0711 and 0712 the word “vegetables” includes edible mushrooms, truffles, olives, capers, marrows, pumpkins, aubergines, sweet corn (*Zea mays var. saccharata*), fruits of the genus *Capsicum* or of the genus *Pimenta*, fennel, parsley, chervil, tarragon, cress and sweet marjoram (*Majorana hortensis* or *Origanum majorana*).
3. Heading 0712 covers all dried vegetables of the kinds falling in headings 0701 to 0711, other than:
 - (a) Dried leguminous vegetables, shelled (heading 0713);
 - (b) Sweet corn in the forms specified in headings 1102 to 1104;
 - (c) Flour, meal, powder, flakes, granules pellets of potatoes (heading 1105);
 - (d) Flour, meal and powder of the dried leguminous vegetables of heading 0713 (heading 1106).
4. However, dried or crushed or ground fruits of the genus *Capsicum* or of the genus *Pimenta* are excluded from this Chapter (heading 0904).

Exim Code	Item Description	Policy	Policy Conditions
0701	POTATOES, FRESH OR CHILLED		
0701 10 00	Seed	Restricted	Import permitted for sowing or planting without a licence in accordance with an import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0701 90 00	Other	Restricted	
0702 00 00	Tomatoes, fresh or chilled	Free	
0703	ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS		

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

	VEGETABLES, FRESH OR CHILLED		
0703 10	<i>Onions and shallots:</i>		
0703 10 10	Onions	Free	
0703 10 20	Shallots	Free	
0703 20 00	Garlic	Free	
0703 90 00	Leeks and other alliaceous vegetables	Free	
0704	CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED		
0704 10 00	Cauliflowers and headed broccoli	Free	
0704 20 00	Brussels sprouts	Free	
0704 90 00	Other	Free	
0705	LETTUCE (<i>LACTUCASATIVA</i>) AND CHICORY (<i>CICHORIUM SPP.</i>), FRESH OR CHILLED		
0705 11 00	Cabbage lettuce (head lettuce)	Free	
0705 19 00	Other	Free	
	<i>Chicory:</i>		
0705 21 00	Witloof chicory (<i>Cichorium intybus</i> var. <i>foliosum</i>)	Free	
0705 29 00	Other	Free	
0706	CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED		
0706 10 00	Carrots and turnips	Free	
0706 90	<i>Other:</i>		
0706 90 10	Horse radish	Free	
0706 90 20	Other Radish	Free	
0706 90 30	Salad beetroot	Free	
0706 90 90	Other	Free	
0707 00 00	Cucumbers or gherkins, fresh or chilled	Free	
0708	LEGUMINOUS VEGETABLES, SHELLLED		

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

	OR UNSHELLED, FRESH OR CHILLED		
0708 10 00	Peas (<i>Pisum sativum</i>)	Free	
0708 20 00	Beans (<i>Vigna spp. ; Phaseolus spp. </i>)	Free	
0708 90 00	Other leguminous vegetables	Free	
0709	OTHER VEGETABLES, FRESH OR CHILLED		
0709 20 00	Asparagus	Free	
0709 30 00	Aubergines (egg-plants)	Free	
0709 40 00	Celery other than celeriac	Free	
	<i>Mushrooms and truffles:</i>		
0709 51 00	Mushrooms of genus <i>agaricus</i>	Free	
0709 59 00	Other	Free	
0709 60	<i>Fruits of the genus Capsicum or of the genus pimenta:</i>		
0709 60 10	Green chilly	Free	
0709 60 90	Other	Free	
0709 70 00	Spinach, New Zealand spinach and orache spinach (garden spinach)	Free	
	<i>Other:</i>		
0709 91 00	Globe artichokes	Free	
0709 92 00	Olives	Free	
0709 93 00	Pumpkins, squash and gourds (<i>Cucurbita spp.</i>)	Free	
0709 99	<i>Other:</i>		
0709 99 10	Green Pepper	Free	
0709 99 20	Mixed vegetables	Free	
0709 99 90	Other	Free	
0710	VEGETABLES (UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER), FROZEN		
0710 10 00	Potatoes	Free	
	<i>Leguminous vegetables, shelled or unshelled:</i>		
0710 21 00	Peas (<i>Pisum sativum</i>)	Free	
0710 22 00	Beans (<i>Vigna spp. , Phaseolus spp. </i>)	Free	

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

0710 29 00	Other	Free	
0710 30 00	Spinach, New Zealand spinach and orache spinach (<i>Garden spinach</i>)	Free	
0710 40 00	Sweet corn	Free	
0710 80	<i>Other vegetables:</i>		
0710 80 10	Tarragon	Free	
0710 80 90	Other	Free	
0710 90 00	Mixtures of vegetables	Free	
0711	VEGETABLES PROVISIONALLY PRESERVED (FOR EXAMPLE, BY SULPHUR DIOXIDE GAS, IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS), BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION		
0711 20 00	Olives	Free	
0711 40 00	Cucumbers and gherkins	Free	
	<i>Mushrooms and truffles:</i>		
0711 51 00	Mushrooms of the genus <i>agaricus</i>	Free	
0711 59 00	Other	Free	
0711 90	<i>Other vegetables; mixtures of vegetables:</i>		
0711 90 10	Green pepper in brine	Free	
0711 90 20	Assorted canned vegetables	Free	
0711 90 90	Other	Free	
0712	DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED		
0712 20 00	Onions	Free	
	<i>Mushrooms, wood ears (<i>Auricularia spp.</i>), jelly fungi (<i>Tremella spp.</i>) and truffles:</i>		
0712 31 00	Mushrooms of the genus <i>Igaricus</i>	Free	
0712 32 00	Wood ears (<i>Auricularia spp.</i>)	Free	
0712 33 00	Jelly fungi (<i>Tremella spp.</i>)	Free	
0712 39 00	Other	Free	
0712 90	<i>Other vegetables; mixtures of vegetables:</i>		
0712 90 10	Asparagus	Free	

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

0712 90 20	Dehydrated garlic powder	Free	
0712 90 30	Dehydrated garlic flakes	Free	
0712 90 40	Dried garlic	Free	
0712 90 50	Marjoram, Oregano	Free	
0712 90 60	Potatoes	Free	
0712 90 90	Other	Free	
0713	DRIED LEGUMINOUS VEGETABLES, SHELLED, WHETHER OR NOT SKINNED OR SPLIT		
0713 10 00	Peas (<i>Pisum sativum</i>)	Free	
0713 20 00	Chickpeas (<i>garbanzos</i>)	Free	
	Beans (<i>Vigna spp., Phaseolus spp.</i>):		
0713 31 00	Beans of the species <i>Vigna mungo</i> (L.) Hepper or <i>Vigna radiata</i> (L.) Wilczek	Restricted	Import of Urad / Moong is subject to Policy Condition 3 of this chapter.
0713 32 00	Small red (Adzuki) beans (<i>Phaseolus or Vigna angularis</i>)	Free	
0713 33 00	Kidney beans, including white pea beans (<i>Phaseolus vulgaris</i>)	Free	
0713 34 00	Bambara beans (<i>Vigna subterranea</i> or <i>Voandzeia subterranea</i>)	Free	
0713 35 00	Cow peas (<i>Vigna unguiculata</i>)	Free	
0713 39	Other:		
0713 39 10	Guar Seeds	Free	
0713 39 90	Other	Free	
0713 40 00	Lentils	Free	
0713 50 00	Broad beans (<i>Vicia faba var major</i>) and horse beans (<i>Vicia faba var equina, Vicia faba var minor</i>)	Free	
0713 60 00	Pigeon peas (<i>Cajanus cajan</i>)	Restricted	Subject to Policy Condition 2 of this chapter.
0713 90	Other:		
0713 90 10	Split	Free except Pigeon Peas	Import of Pigeon Peas is subject to Policy Condition 2 of this Chapter.

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

		(Cajanus cajan) / Toor Dal which is Restricted	
0713 90 90	Other	Free except Pigeon Peas (Cajanus cajan) / Toor Dal which is Restricted	Import of Pigeon Peas is subject to Policy Condition 2 of this Chapter.
0714	MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKE, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH OR INULIN CONTENT, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT SLICED OR IN THE FORM OF PELLETS; SAGO PITH		
0714 10 00	Manioc (cassava)	Free	
0714 20 00	Sweet potatoes	Free	
0714 30 00	Yams (<i>Dioscorea spp.</i>)	Free	
0714 40 00	Taro (<i>Colocasia spp.</i>)	Free	
0714 50 00	Yautia (<i>Xanthosoma spp.</i>)	Free	
0714 90	Other:		
0714 90 10	Sago pith	Free	
0714 90 90	Other	Free	

Policy Conditions of this Chapter:

- (1) Import of living plants, seeds for sowing or plant material shall be made by the Indian Council of Agricultural Research, Agricultural Universities, Botanical and Horticulture Departments of other Universities and State Governments, without a licence. Such import shall be subject to such conditions as may be specified by the Ministry of Agriculture and Farmers Welfare, Government of India, from time to time.
- (2) Import shall be subject to an annual (fiscal year) quota of 2 lakh MT as per procedure to be notified. This restriction will not apply to Government's import commitments under any bilateral / regional Agreement / MOU.

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-7

- (3) Import of Urad/ Moong shall be subject to an annual (fiscal year) quota of 3 lakh MT as per procedure to be notified. This restriction will not apply to Government's import commitments under any bilateral/regional Agreement/MOU.